

1	2	3	4	5	6	7
18.	Pali	936	535	875	704	745
19.	Sriganganagar	4603	2471	2750	3685	2332
20.	Sikar	986	720	976	776	942
21.	Sirohi	1152	622	348	312	347
22.	Sawai Madhopur	1626	1111	706	1184	653
23.	Tonk	1032	521	1023	847	922
24.	Udaipur	3312	1719	1672	1917	1518
25.	Baran	—	—	969	—	826
26.	Dausa	—	—	694	—	979
27.	Dhaulpur	—	—	658	505	701
28.	Dungarpur	—	—	706	533	795
29.	Hanumangarh	—	—	1763	—	1474
30.	Jalor	—	—	660	419	577
31.	Karauli	—	—	647	—	621
32.	Rajsamand	—	—	791	—	834
TOTAL:		39753	22895	36277	28925	32651

Tax holiday to IT Industry

11. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has taken a decision to continue tax holiday to the IT Industry under the STPI scheme, which is due to expire in March, 2010;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The information is being collected from the Ministry of Finance and will be laid on the Table of the House.

Fake mobiles

12. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the steps Government is taking or proposing to take to clamp down on the huge market for fake mobiles (without bills) which is flourishing in India and which poses great security risk to our country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Directions were issued to all Cellular Mobile Telephone Service (CMTS)/Unified Access Service (UAS) Licensees to make provision of Equipment Identification Register (EIR) in their network so that calls without IMEI or that with all zeros are not processed and rejected after 30th June, 2009.

Further, Government has prohibited the import of "Mobile Handsets" (Classified under Exim Code 8517) without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI with immediate effect *vide* Notification No. 112(RE-2008)/2004-2009, dated 16th June, 2009 issued by Department of Commerce, Ministry of Commerce and Industry.

(c) Does not arise in view of (a) and (b) above.

Refund of call charges

13. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that signal failure is a common feature now a days among the mobile service providers especially BSNL and MTNL; but they charge the customers even though they were not able to convey the message;

(b) the reasons for which the customers are penalized even for the service providers' technical problem;

(c) the corrective measures Government propose to introduce; and

(d) the details of the mechanism as on date to refund the call charges they have imposed on the customers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) 1. Signal failure in Cellular Mobile Telephone Network can have different effects at various stages of call:—

(i) Signal failure at call set up stage results unsuccessful call attempt and no call charges are levied to customers.